SHRI KISHEN CHAND: Sir, India is a big country which has 12 States. Is the Government not thinking of establishing at least science museums in the State capitals?

MR. DEPUTY CHAIRMAN: This is a question only about the Calcutta museum, not about other museums. So your question does not arise

TRAINING COURSE IN MUSEOLOGY

- *590. Dr. NIHAR RANJAN RAY: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether it is a fact that Government propose to institute a two year training course in Museology in two parts, one part to be conducted at New Delhi and the other at Bombay:
- (b) whether it is a fact that the course will be open only to those curators and museum assistants that are in Central and State Government employment; and
- (c) whether the Calcutta University also proposes to institute a postgraduate diploma course in Museology and has approached the Central Government for financial assistance for the purpose; if so, whether any decision has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY **EDUCATION** OF SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) Government propose to institute two in-service training courses, each for 6 to 9 months; one for the training of Keepers/Curators and Keepers/Assistant Curators at the Prince of Wales Museum, Bombay and the other for the training of museum personnel in "Preservation of Museum Exhibits", at the Archaeological Laboratory, Dehra Dun.

- (b) No Sir; both courses will be open to personnel of all museums of all-India importance.
- (c) Yes Sir; the University has been advised to approach the University

Grants Commission for suitable financial assistance.

DR. W. S. BARLINGAY: Sir, is it in order to give the answer if the hon. Member himself does not put the question?

MR. DEPUTY CHAIRMAN: He has to put the question. You have to put the question, Dr. Ray. The House has to know the answer.

SHRI V. K. DHAGE: But I would like to know how Dr. Ray came to know the answers. Is it within the rules?

MR. DEPUTY CHAIRMAN: No, only statements are supplied to the hon. Member putting the question.

SHRI V. K. DHAGE: Then how did he come to know the answers?

MR. DEPUTY CHAIRMAN: Well, I don't know, you may ask him.

SHRI AMOLAKH CHAND: May I submit that a Member has the right not to put a question, even if he is present in the House. If the hon. Member says he does not want to put a question, that is the end of the matter.

MR. DEPUTY CHAIRMAN: He may not put supplementary questions; but he must put the question in the House.

AN HON. MEMBER: It is a question of privilege.

DR. R. P. DUBE: If a Member does not want to put his question, will you compel him to put it?

MR. DEPUTY CHAIRMAN: Then you will have no answer.

SHRI H. P. SAKSENA: May I know from the hon. Minister whether the curators of the museums in the former Indian States will be eligible for appointment in these museums?

DR. K. L. SHRIMALI: Yes Sir. The training course is open to all kinds of curators.

SHRI M. VALIULLA: What is the assistance asked for by the University of Calcutta? How much have they asked for?

DR. K. L. SHRIMALI: I do not know the amount that they have asked for. The matter has been referred to the University Grants Commission.

SHRI MAHESWAR NAIK: IV ay I know, Sir, whether at the moment there is no provision in any of Ihe universities for teaching museoloj;y?

DR. K. L. SHRIMALI: As far as I am aware, no such provision exists.

f[RECOVERY OF SOME WOMEN FROM: THE

जी० बी० रोड, दिल्नी के वेश्यालयों से कुछ स्त्रियों का बरामद किया जाना

*५६१ श्री नवाब सिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि जून, १६५७ के शुरू में गास्टेंन बैस्टन रोड, दिल्लो के वैश्यालयों से कुछ स्त्रियां बरामद की गईं और इस सिलसिले में कुछ लोगों के विरुद्ध कार्यवाही की गई;
- (ख) यदि हां, तो कितनी स्त्रियां बरामद की गईं और कितने व्यक्तियों के विरुद्ध कार्यवाही की गई : और
- (ग) वैश्याओं तथा दलालों की गन्दी हरकतों को रोकने के लिये सरकार क्या विशेष कार्यवाहियां कर रही है ?

BROTHELS ON THE G. B. ROAD, DELHI

- ◆591. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some women were recovered from the brothels on the Garston Bastion Road, Delhi, in the beginning of June 1957,

and that action was taken against some persons in this connection;

- (b) if so, the number of women recovered and the number of persons who were proceeded against; and
- (c) what special step? are being taken by Government to prevent the misdeeds of the prostitutes and touts?]

गृह्कार्य उत्तमंत्री (श्रीमती वायलेट ग्रत्या): (क) जी हो ।

- (ख) ४ स्त्रियां बरामद की गई। ६ बेक्यायें तथा २७ लड़कियां लाने बाले गिरपतार किये गये जिनके खिलाऊ अदालत में मुकदमा चल रहा है।
- (ग) दिल्ली में लागू किये गये बंगाल अनैतिक आचरण अधिनियम (बंगाल इम्मो-रल ट्रैफिक एक्ट) की धारा ७ के अन्तर्गत वेश्याओं और दलालों के विरुद्ध कार्यवाही की जा रही है। इसके अलावा दलालों के चिरत-विवरण रखने की व्यवस्था की जा रही है। स्त्रियों और कन्याओं का अनैतिक आचरण दमन अधिनियम १९५६ को लागू करने की ओर कदम उठाये जा रहे हैं जिसके अन्तर्गत वेश्याओं और दलालों के विरुद्ध उचित कार्यवाही की जा सकेंगी।

t[THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) Yes.

- (b) 4 women were recovered. **Six** prostitutes and 27 pimps were arrested, cases against whom are pending in court.
- (c) Action under section 7 of the Bengal Immoral Traffic Act which is extended to Delhi is being taken against the prostitutes and the touts. Besides, history sheets of the touts are being opened. Steps are being taken to enforce the Suppression of Immoral Traffic in Women and Girls Act, 1956, under which suitable action can be taken against prostitutes and touts.]

^{†[]} English translation.

t[] English translation, also read out in the House.